# GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 2537 TO BE ANSWERED ON 16.03.2023

#### INDEPENDENT MINISTRY FOR MICRO-ENTERPRISES

2537. SHRI V.K. SREEKANDAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that the Consortium of Indian Associations has demanded for creation of an independent Ministry for the self-employed and micro enterprises to address specific issues concerning the sector and if so, the details thereof;

(b) whether it is a fact that while the Government has been talking about ease of doing business, the micro-entrepreneurs continue to be governed by complicated and outdated laws and dispensable compliance burdens and if so, the reasons therefor;

(c) whether it is also a fact that the consortium has also proposed amendment in the Micro, Small and Medium Enterprises Development Act, 2006 to strengthen the state facilitation councils; and

(d) if so, the views of the Government on setting up a separate Ministry for micro enterprises?

# ANSWER

## MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) to (d): No such report has been made available to the Ministry of Micro, Small and Medium Enterprises.

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